

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Revision No.154 of 2021

1. Sudhirbala Mishra
2. Girja Shankar Mishra **Petitioners**

Versus

1. The State of Jharkhand
2. Kamalini Pati **Opposite Parties**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mrs. Ritu Kumar, Adv.
For the State : Mr. Ashok Kumar, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

05/09.09.2021: Call for the scanned copy of the Lower Court Records from the court concerned and put up this case after receipt of the same.

(Rajesh Kumar, J.)